

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT-I)  
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**  
THROUGH VIDEO CONFERENCING

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)  
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1114/2020 IN CP/603/2017  
NAME OF PETITIONER : Rajashree Santhanam (Liquidator)  
M/s Anandram Developers Pvt Ltd  
NAME OF RESPONDENT : Kovelamudi Bapaiah & 4 Others  
SECTION : Sec.60(5) of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/782/2020 IN CP/603/2017

NAME OF PETITIONER : Santhanam Rajashree (Liquidator)  
M/S Anandram Developers Pvt Ltd

NAME OF RESPONDENT : Future Retail Ltd & 6 Others

SECTION : Sec 60(5) of IBC, 2016

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**ORDER**

The Liquidator is represented by the Ld. Authorised Representative Ms. Satyadevi Alamuri and the Respondents are represented by Ld. Counsel Ms. Shubaranjani Ananth through video conferencing mode.

At request, list these matters along with other connected Applications on **26.08.2021** for hearing.

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**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

MS

-sd-  
**(R. SUCHARITHA)**  
MEMBER (JUDICIAL)